

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No.744/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company	Kingsley Industries Ltd.-Vs-Al Champdani Industries Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CHHATRAPAL SUGANDH
Advocate

Petitioner/
Operational Creditor

C.P. Sugandh
1-2-2018

2. Shwetaank Nigam
Advocate

Corporate
Debtor

Shwetaank
1/2/18

ORDER

Ld. Counsel for the Operational Creditor as also Ld. Counsel for the Corporate Debtor are present.

Ld. Counsel for the Operational Creditor and Ld. Counsel for the Corporate Debtor made a joint statement that parties have entered into settlement. In view of submissions made by both sides, the petition is dismissed as withdrawn.

Sd
(Jinan K.R.)
Member (Judicial)

Sd
(V.P. Singh)
Member (Judicial)